

(xiii) Notifications G.S.R. Nos. 1336 to 1340, dated the 5th November, 1960.

(xiv) Notification G.S.R. No. 1364, dated the 18th November, 1960.

(xv) Notifications G.S.R. Nos. 1405 to 1407, dated the 24th November, 1960.

(xvi) Notification G.S.R. No. 1080/Ess. Com./Sugar, dated the 9th September, 1960.

(xvii) Notification G.S.R. No. 1112/Ess. Com./Sugar, dated the 15th September, 1960.

(xviii) Notification G.S.R. No. 1155/Ess. Com./Sugar, dated the 23rd September, 1960.

(xix) Notification G.S.R. No. 1197/Ess. Com., dated the 3rd October, 1960.

(xx) Notification G.S.R. No. 1202/Ess. Com./Sugar, dated the 10th October, 1960.

(xxi) Notification G.S.R. No. 1219/Ess. Com./Sugar, dated the 10th October, 1960.

(xxii) Notification G.S.R. No. 1308/Ess. Com./Sugar, dated the 25th October, 1960.

(xxiii) Notification G.S.R. No. 1344/Ess. Com./Sugar, dated the 9th November, 1960.

[Placed in Library. See No. LT-2455/60 for (i) to (xxiii).]

# REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE MOTOR TRANSPORT WORKERS BILL, 1960

SHRI KHANDUBHAI K. DESAI (Gujarat): Sir, I beg to lay on the

Table a copy of the Report of the Joint Committee of the Houses on the Bill to provide for the welfare of motor transport workers and to regulate the conditions of their work.

## EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE MOTOR TRANSPORT WORKERS BILL, 1960

SHRI KHANDUBHAI K. DESAI (Gujarat): Sir, I beg to lay on the Table a copy of the evidence tendered before the Joint Committee of the Houses on the Motor Transport Workers Bill, 1960.

## ALLOTMENT OF TIME FOR CONSIDERATION OF THE MOTION RE: THE THIRD ANNUAL REPORT OF THE STATE TRADING CORPORATION

MR. CHAIRMAN: Three hours are allotted for the consideration of the Motion regarding the Third Annual Report of the State Trading Corporation of India Limited.

## THE SALAR JUNG MUSEUM BILL, 1960

THE DEPUTY MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): Sir, I beg to move for leave to introduce a Bill to declare the Salar Jung Museum together with the Salar Jung Library at Hyderabad to be an institution of national importance and to provide for its administration and certain other connected matters.

The question was put and the motion was adopted.

DR. MONO MOHAN DAS: Sir, I introduce the Bill.